

- **Inauguration of SMS Services & Online Display Board in the High Court of Jharkhand by Hon'ble the Chief Justice.**

The SMS services & online Display Board for providing information of hearing cases of the High Court has been formally inaugurated by **Hon'ble the Chief Justice Virender Singh** on **18th November, 2014** in presence of his Lordship's Puisne Judges of High Court, Member of Registry and Bar Members. Through the said SMS we provide the information regarding the status of the certified copy of cases filed by the applicants who will furnish their mobile number in the certified application form.

1. **Dairy /Case Registration No.**
2. **Defective Case during Stamp Reporting**
3. **Sending Case No. after scrutiny**
4. **Case Proceeding Details**
5. **Certified copy order / judgment status**
6. **Cause list status**

Accordingly, the service of "**Online Display Board**" has also been inaugurated by His Lordship **Hon'ble the Chief Justice Virender Singh** in White Hall of High Court of Jharkhand. Utilizing the said facility we are providing the online information of running cases of the courts functioning in the High Court of Jharkhand on the website.

- **Distribution of the new Samsung Tabs with new SIM Cards with data & voice plan to all the Judicial Officers of the State of Jharkhand.**

The 487 new **SAMSUNG TAB-S-T805** with latest features have been procured and distributed amongst the Judicial Officers of the State of Jharkhand in order to implement the Information and Communication Technology in the subordinate judiciary in the State with keeping in mind to carrying the same for discharging their Judicial duty from anywhere.

Accordingly, new **SIM cards with data & voice Plan of BSNL** postpaid has been provided to all the Judicial of the State to access the Tabs for use.

- **Distribution of new Dell Latitude 3440 (i5 4th Generation) Laptops to the Judicial Officers of the State of Jharkhand.**

The new **Dell Latitude 3440 (i5 4th Generation)** Laptops have been procured and supplied to all the Judicial Officers of the State of Jharkhand under the e-Courts Project with the **Ubuntu 14.04** Operating System. Utilizing which, the training of Judicial Officers has been imparted time to time under the e-Courts Project. The legal software namely; "Supreme Today Online" has also been installed & upgraded in the Laptops of Judicial Officers under the e-Courts Project.

- **Draft of Civil & Criminal Courts Rules has been finalized by the Process Reengineering Committee formed for the purpose.**

A draft of **Civil Court Rules & Criminal Court Rules, 2015** has been drafted by the Process Reengineering Committee as nominated by the Hon'ble the Chief Justice of High Court of Jharkhand under the e-Courts Project. The Process Reengineering Committee was headed under the Chairmanship of Hon'ble Mr. Justice Vikramaditya Prasad (retired High Court Judge), two Advocates of District Courts, Ranchi, One senior Staff of District Courts, Ranchi in presence of Central Project Coordinator & Director Judicial Academy, Ranchi.

The said draft was transmitted to E-Committee, Hon'ble Supreme Court of India for approval and presently it is under the active consideration of the Rules Committee of High Court of Jharkhand.

- **Online Inauguration of Seven new Video Conferencing Trial Court Rooms in the District Courts of Bokaro, Jamshedpur and Dhanbad under the e-Courts Project.**

Six new e- Trial Court Rooms had been jointly inaugurated by **Hon'ble Mr. Justice T.S. Thakur, Judge Supreme Court of India and Hon'ble Mr. Justice R. Dave, Judge Supreme Court of India, Hon'ble the Chief Minister of Jharkhand Mr. Raghubar Das, Hon'ble the Chief Justice Virender Singh**, Hon'ble Mr. Justice D.N. Patel, Chairman, E-Committee, High Court of Jharkhand with Puisne Judges of High Court of Jharkhand on the occasion of two days of **13th National Meet of State Legal Services Authorities** scheduled to be held on **21st March, 2015 at Ranchi.**

On this occasion, all the Renowned & Most respectable Judges of the Country and Hon'ble Ministers of the State were present and it was addressed to develop the methods of quick Justice delivery system utilizing the e-Trial Courts in the State of Jharkhand. As on date, we have eight e-Trail Courts functioning in the State basically in the District Courts of Ranchi, East Singhbhum Jamshedpur, Bokaro and Dhanbad. It has been planned to start more e-Trial Courts in other District Courts of the State in order to provide quick Justice to the general people of the State.

- **Signing of Memorandum of Understanding (MoU) between Central Government, State Government and the High Court for sustaining the e-Court Project**

The **Memorandum of Understanding (MoU)** for effecting implementation of the e-Court integrated Mission Mode Project (MMP) has been signed on April, 2015 between the Ministry of Law and Justice, Department of Justice, **Government of India**, the **State of Jharkhand** and **High Court of Jharkhand**. The State of Jharkhand has approved & agreed to provide Budget for sustaining of e-Courts Project & the same is under the active consideration.

- **New Drupal Website have been created for all 22 Districts of the State of Jharkhand under the e-Courts Project**

The new websites for 22 District Courts of the State Jharkhand has been created in **ecourts.gov.in Drupal template** under the e-Courts Project and the all are functional now. All information of the concerned judgeships is being uploaded & maintained by the concerned District Courts. The all information of the Court, Judicial Officers, Case status and Misc. links are available in the

said websites. The links of Hon'ble Supreme Court of India, all High Courts & National Judicial Data Grid (NJDG) is also given.

- **Data uploaded on National Judicial Data Grid of New Delhi under the e-Courts Project.**

The Judicial Order(s) / Judgments(s) of all Judicial Officers of the State of Jharkhand are being uploaded on the **National Judicial Data Grid (NJDG)** of New Delhi on daily basis by the concerned Judicial Officers and the same are being monitored by E-Committee, Hon'ble Supreme Court every month. The undated cases of the concerned courts are also tracked by E-Committee in order to control the undated cases. The details of the Judicial Data of District Courts of the State of Jharkhand are available in the NJDG portal.

- **Backlog cases data entry of District Courts Ranchi done under the e-Courts Project.**

The data entry of backlog cases is going under process in District Courts Ranchi through the data entry operators of private vendor from December, 2014 onwards. As on 31st October, 2015 total **32976/- judicial records** have been entered in new PUNE CIS data base which was not migrated from Oracle php based platform used earlier in District Courts, Ranchi.

- **Provision of VPN (Virtual Private Network) to 22 District Courts of the State of Jharkhand under e-Courts Project**

The VPN (**Virtual Private Network**) connectivity of 512 KBPS with land line incoming of BSNL has been provided to all the District Courts of the State of Jharkhand under the e-Courts Project for one year utilizing the fund transferred from NIC, New Delhi by way of renewal of the same in 17 District Courts of Dhanbad, Bokaro, Hazaribagh, West Singhbhum Chaibasa, Lohardaga, Gumla, Koderma, Latehar, Palamau, Seraikella-Kharsawan, Simdega, Deoghar, Giridih, Godda, Dumka, Jamtara and Sahibganj & fund received for five District Courts of Ranchi, Chatra, Garhwa, East Singhbhum at Jamshedpur and Pakur where new VPN connections are established recently.

- **New Video Conferencing facility for 10 Courts and corresponding Jails of the State of Jharkhand.**

New Video Conferencing equipments have been supplied from E-Committee, Hon'ble Supreme Court of India in 10 locations of District & Subordinate Courts and corresponding 10 Jails in order to conduct VC between Jails and Courts. Deliveries of some hardware are under transit & after getting the same installation process will commenced. As per the direction of E-Committee, demand note from BSNL, Ranchi has obtained in order to

provide the 2 MBPS lease line connectivity to the Jails of 10 district locations of Jharkhand.

CHART OF DESKTOP VC EQUIPMENT DELIVERY STATUS OF VC

District	Address of Court / Prison	21.5" All-in-one PC has been received	40" LED TV has been received	USB Based HD PTZ Camera (Logitech) has been received	Blue tooth/Wireless speaker cum microphone has been received	UPS 1KVA with 60 Mins. Backup has been received	HDMI Cable (10 Meters) has been received	Application for User name and password has been submitted
		(Yes / No)	(Yes / No)	(Yes / No)	(Yes / No)	(Yes / No)	(Yes / No)	(Yes / No)
Simdega	Civil Court Simdega Pin: 835223	Yes	Yes & Installed	Yes	Yes	Yes & Installed	Yes	No
	Divisional Jail (Mandal Kara) Simdega, pin: 835223	Yes	Yes & Installed	Yes	Yes	Yes & Installed	Yes	No
Koderma	Civil Court Koderma	Yes	Yes & Installed	Yes	Yes	Yes	Yes & Installed	No
	Dist Jail, Koderma	Yes	Yes & Installed	Yes	Yes	Yes	Yes & Installed	No
Jamtara	Civil court Jamtara	No	Yes & Installed	Yes	Yes	Yes	Yes & Installed	Creation of User ID & password applied to NIC, New Delhi
	District Jail, Jamtara	No	Yes & Installed	Yes	Yes	Yes	Yes	Creation of User ID & password applied to NIC, New Delhi
Pakur	Civil Court, Pakur	Yes	Yes & Installed	Yes	Yes	Yes	Yes & Installed	Creation of User ID & password applied to NIC, New

								Delhi
	District Jail, Pakur	Yes	Yes	Yes	Yes	Yes	Yes & Installed	Creation of User ID & password applied to NIC, New Delhi
Sahibganj	Civil Court, Sahibganj	Yes	Yes & Installed	No	Yes	Yes	Yes & Installed	No
	District Jail, Sahibganj	No	Yes & Installed	Yes	Yes	Yes	Yes & Installed	No
Bokaro	Civil Court Bermoat-Tenughat, Bokaro-829123	No	Yes & Installed	Yes	Yes	Yes	Yes & Installed	No
	Sub-Jail Tenughat Bokaro, 829123	No	Yes & Installed	Yes	Yes	Yes	Yes & Installed	No
Deoghar	Civil court Madhupur (Subdivision)	No	Yes	Yes	Yes	Yes	Yes	No
	District Jail Deoghar	No	Yes	Yes	Yes	Yes	YES	No
Khunti	Civil court, Khunti	Yes	Yes & Installed	Yes	Yes	Yes	Yes & Installed	No
	Sub Jail Khunti	Yes	Yes & Installed	Yes	Yes	Yes	Yes & Installed	No
Jamshe dpur	Sub Divisional Court, Ghatshila, Phooldun gri Chowk, Ghatshila	Yes	Yes	Yes	No	Yes	Yes	No
	Sub Jail Ghatshila	Yes	Yes	Yes	No	Yes	Yes & Installed	No
Sahibganj	Sub-divisional Court, Rajmahal	No	Yes	No	Yes	Yes	Yes	No
	Sub Jail,	No	Yes	Yes	Yes	Yes	Yes	No

	Rajmahal						
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- **Refresher Courses on Ubuntu CIS for all the Judicial Officers of the State of Jharkhand under the e-Courts Project.**

The E-Committee, Hon'ble Supreme Court of India has given the training of PUNE CIS to the nominated Master Trainers and accordingly their knowledge has been enhanced by giving further refresher training courses time to time in order to impart the same amongst all the Judicial Officers of the State of Jharkhand. Recently, a "**Refresher Training Programme on use of Computers, CIS, Spreadsheet, Word Processing and Operating System**" has undergoing in Jharkhand Judicial Academy, Ranchi from 27th June, 2015 to December, 2015 in batches of 21 to 25 per trainee in each batch. The said training programme has been imparted through ten Judicial Officers cum Master Trainers of E-Committee & further four Judicial Officers cum Master Trainers are also nominated in the State of Jharkhand. The names of Judicial Officers Master Trainers of E-Committee are mentioned in below table.

Table No.1

Sl. No.	Name of Judicial Officers cum Master Trainer	Present Designation & their place of posting	Remarks, if any
1.	Mr. Rajeev Kumar Sinha	District & Additional Sessions Judge, Dhanbad.	-
2.	Mr. Amitesh Lal	Civil Judge (Senior Division), Hazaribagh	-
3.	Mr. Biresh Kumar	Civil Judge (Senior Division), Garhwa	-
4.	Mr. Sanjeev Kumar Das	Deputy Registrar (Protocol), High Court of Jharkhand, Ranchi.	-
5.	Mr. Manish	Civil Judge (Senior Division), (Bokaro at Tenughat)	-
6.	Mr. Shwayambhu	Civil Judge (Senior Division), Giridih	-
7.	Mr. Debashish Mohapatra	Civil Judge (Senior Division), Ranchi	-
8.	Mr. Laxmikant	Civil Judge (Junior Division), Ranchi	-
9.	Ms. Rajshree Aparna Kujur	Civil Judge (Junior Division), Bokaro	-
10.	Mr. Vimal Johnson Kerketta	Civil Judge (Junior Division), Dhanbad	-
11.	Mr. Sanjay Kumar No.2	Civil Judge (Senior Division), Chaibasa	Newly nominated CIS Master Trainer of E-Committee
12.	Mr. Amit Shekhar	Civil Judge (Senior Division), Bokaro	
13.	Mr. Purushottam Kumar Goswami	Civil Judge (Jr. Division), Sahibganj (Rajmahal)	
14.	Mr. Kamal Ranjan	Civil Judge (Junior Division), Jamshedpur	

- **Details of the CIS Training conducted for the Judicial Officers of the State of Jharkhand in year 2015-16.**

Sl.	Date of Training	Cadre	No. of
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No.			Judicial Officers
1.	27 th & 28 th June, 2015	Civil Judge Junior Division	21
2.	4 th & 5 th July, 2015	Civil Judge Junior Division	21
3.	11 th -12 th July, 2015	Civil Judge Junior Division	21
4.	25 th -26 th July, 2015	Civil Judge Junior Division	21
5.	1 st & 2 nd August, 2015	Civil Judge Junior Division	22
6.	8 th & 9 th August, 2015	Civil Judge Junior Division	21
7.	22 nd -23 rd August, 2015	District & Additional Sessions Judge	22
8.	5 th & 6 th September, 2015	District & Additional Sessions Judge	21
9.	12 th & 13 th September, 2015	District & Additional Sessions Judge	21

- **Issuance of web copies of Order(s) / Judgment(s) from help desk units of the District Courts of the State.**

A direction of E-Committee of High Court of Jharkhand has been forwarded to all the Judgeships of the State for setting up separate counter at the Judicial Service Center of each District Courts for supplying web copies of judgments / orders to the litigants, Advocates and citizen on payment of Rupees Three only for per page for providing the Case information available in the CIS to them. The said services have been commenced in Jamtara under the e-Courts Project and in rest of the judgeships the same is under process.

- **Nomination of National Master Trainer & DSA & SAs under the e-Courts Project**

The training on PUNE CIS software have been imparted amongst the District Courts staff by giving training and designated them as **District System Administrators** (DSAs) & **System Administrators** (SAs). The following are the nominated as DSA & given training on PUNE CIS software for giving training to their colleagues' staff in the District Courts concerned on rotation basis. Further, Mr. Bhaskar Kumar, DSA posted in District Courts, Ranchi has been nominated by E-Committee to take training on National Trainers for National CIS version 2.0 held from 13th to 15th December, 2014 at Chandigarh Judicial Academy after this training he has designated as National Master Trainer. Initially, E-Committee has nominated eight District Courts computer knowing staff as DSA but later on six more District Court staff from the trained System Administrators have also been nominated as DSA and they have undergone training of "**Refresher cum Advanced training Programme on National Core Version of CIS 2.0**" at Odisha Judicial Academy, Cuttack in the training programs held from 1st to 5th March, 2015. These trained persons have been utilized for giving training on filing of cases, daily court proceedings, preparation of cause lists and uploading of judgments & orders of all courts in their working place. They have also been given training for migration of data from Mysql to Postgres.

These names of National Master Trainer, District System Administrators (DSAs) and System Administrators (SAs) are mentioned in below table.

Sl. No.	Name of National Master Trainer/ old & new DSAs	Name of District Courts	Training details	Venue & date of training
1.	Mr. Bhaskar Kumar (National Master Trainer)	Ranchi	Refresher cum Advance d training program me on National Core version of CIS 2.0 & Testing	1 st to 11 th March, 2015 at Odisha Judicial Academy, Cuttack to give training to Trainers (DSA)
2.	Ms. Sweta Vandana (New DSA)	Deoghar	Refresher cum Advance d training program me on National Core version of CIS 2.0 & Testing	1 st March to 5 th March, 2015 at Odisha Judicial Academy, Cuttack
3.	Mr. Charjrus Surana (New DSA)	Palamau		
4.	Mr. Kumar Kunal Gupta (New DSA)	Chatra		
5.	Mr. Prakash Kumar Sinha (New DSA)	Garhwa		
6.	Mr. Ashish Kumar (New DSA)	Sahibganj		
7.	Mr. Rupesh Kumar Saha (New DSA)	Giridih		
8.	Smt. Kusum Rani (DSA)	Hazaribag h	Refresher cum Advance d training program me on National Core version of CIS 2.0 & Testing	23 rd to 26 th March, 2015 at Odisha Judicial Academy, Cuttack
9.	Mr. Mahesh Kumar Sinha (DSA)	Lohardag a		
10.	Mr. Kailash Thakur (DSA)	East Singhbhu m at Jamshed pur		
11.	Mr. Sajid Akhtar (DSA)	Ranchi	Refresher cum Advance d training program me on National Core version of CIS 2.0 & Testing	28 th to 31 st March, 2015 at Odisha Judicial Academy, Cuttack
12.	Mr. Atul Verma (DSA)	Dhanbad		
13.	Mr. Ajay Kumar (DSA)	Bokaro		
14.	Mr. Pawan Kumar Sinha (DSA)	Seraikella-Kharsawa n		

- **Training of the District Courts Staff on PUNE CIS software in the State of Jharkhand.**

The training on PUNE CIS software have been imparted amongst the District Courts Staff of the various judgeships by the concerned DSA and SAs for awareness & development of computing skills on CIS of the District Court Staff. The below mentioned are the numbers of District Court staff who had given the

training on PUNE CIS. As on 30.06.2015 the below are the numbers of the District Courts to whom PUNE CIS training have been given in the concerned District Court premises.

Sl. No.	Name of Judgeship	No. of District System Administrators (DSAs) working	No. of System Administrator (SAs) working	No. of Court Staff (Class-III) to whom training on PUNE CIS given
1.	Bokaro	1	9	118
2.	West Singhbhum Chaibasa	0	6	85
3.	Chatra	1	4	73
4.	Deoghar	1	3	108
5.	Dhanbad	1	15	215
6.	Dumka	0	3	84
7.	Garhwa	1	5	65
8.	Giridih	1	15	152
9.	Godda	0	4	62
10.	Gumla	0	5	73
11.	Hazaribagh	1	4	113
12.	East Singhbhum Jamshedpur	1	14	136
13.	Jamtara	0	4	64
14.	Koderma	0	2	77
15.	Latehar	0	4	50
16.	Lohardaga	1	1	42
17.	Pakur	0	5	56
18.	Palamau	1	9	74
19.	Ranchi	2	6	90
20.	Sahibganj	1	7	76
21.	Seraikella-Kharsawan	1	5	49
22.	Simdega	0	5	51
		14	134	1862

- **Implementation of 28 Citizen Centric Services under the e-Courts Project.**

The E-Committee, Hon'ble Supreme Court of India has provided a list of 28 Citizen Centric Services for its implementation of the same under the e-Courts Project in order to provide benefits to litigants. The list of the 28 Citizen Centric Services are mentioned in below table with the information of the services functional as on date.

Sl. No.	28 Citizen Centric Services	Name of the District Courts where services started through CIS	Remarks if any
1.	Filing at Judicial Service Center and generation of Receipt containing filing number.	Godda, Simdega, Dumka, Garhwa, Lohardaga, Chatra, Dhanbad, Deoghar, Palamau, East Singhbhum Jamshedpur, Jamtara, Seraikella-Kharsawan, Hazaribagh, Koderma, Sahibganj, Gumla, Pakur, Giridih, Latehar, West Singhbhum Chaibasa, Ranchi	Receipt gives the assurance that case has been filed and unique Case ID is also printed on it for future reference.

		& Bokaro.	
2.	Scrutiny objections on the District Court Website		Enhanced service as objections will be available on Internet Website
3.	Push SMS and e-mail facility on filing , registration, listing and disposal of case	Godda, Dumka, Garhwa, Lohardaga, Chatra, Dhanbad, Deoghar, Palamau, East Singhbhum Jamshedpur, Hazaribagh, Koderma, Gumla, Pakur, Giridih, Latehar, West Singhbhum Chaibasa, Ranchi & Bokaro.	
4.	Single window at Judicial Service counters for filing of process fee and collection of summons. E-mail summons can be generated in E-Filing Cases	Bokaro.	
5.	Copies of Oral Evidence to be uploaded on Website which can be downloaded by Lawyers/ Parties after using login and password for their cases.		Will be started 2 nd Phase of e-Courts Project.
6.	Template for writing judgments giving name of court, title, name of parties and date of filing of case	Chatra, Dhanbad, East Singhbhum Jamshedpur, Jamtara,	
7.	Judgments are to be stored in the Server, which can be accessed by authorized persons from Court or Copying Agencies etc.	Godda, Lohardaga, Chatra, Dhanbad, East Singhbhum Jamshedpur, Jamtara, Seraikella-Kharsawan, Hazaribagh, Gumla, Latehar, West Singhbhum Chaibasa & Bokaro.	
8.	Judgments on Internet Website with search facility	Godda, Lohardaga, Chatra, Dhanbad, Palamau, East Singhbhum Jamshedpur, Jamtara, Seraikella-Kharsawan, Hazaribagh, Gumla, Latehar, West Singhbhum Chaibasa, Ranchi & Bokaro.	
9.	Forms for generation of statements, reports		Will be started 2 nd Phase of e-

	and the registers in the prescribed format (abiding by the statutory requirement) to be made available on Intranet (LAN)		Courts Project.
10.	Automatic Caveat Checking	Gumla, West Singhbhum Chaibasa & Bokaro.	
11.	Cause List on Internet (with Searchable Fields)	Godda, Dumka, Lohardaga, Chatra, Dhanbad, Palamau, East Singhbhum Jamshedpur, Jamtara, Seraikella-Kharsawan, Hazaribagh, Gumla, Giridih, Latehar, West Singhbhum Chaibasa & Bokaro.	
12	Court Diaries and Court Calendars to be generated automatically	Godda, Dumka, Garhwa, Chatra, Palamau, Seraikella-Kharsawan, Hazaribagh, Koderma, West Singhbhum Chaibasa & Bokaro.	
13	Performance Assessment Reports to be generated on set parameters accessible to the Judge himself/herself and his/her inspecting judges		Will be started 2 nd Phase of e-Courts Project.
14			
15	Case Status on Internet 1. Case Number 2. Case Title 3. Advocate Name 4. Court 5. Location of Court 6. Next date of hearing 7. Purpose of listing 8. How many times listed for same purpose? 9. Lower Court details, if matter is pending in higher court. If matter is pending in lower court then information as to whether any appeal/revision has been filed against an order / judgment.	Godda, Dumka, Lohardaga, Chatra, Dhanbad, Palamau, East Singhbhum Jamshedpur, Jamtara, Seraikella-Kharsawan, Hazaribagh, Koderma, Giridih, Latehar, West Singhbhum Chaibasa & Bokaro.	

16	Orders to be stored in the Server, which can be accessed by authorized persons from Court or Copying Agency etc.	Lohardaga, Chatra, Dhanbad, Jamtara, Hazaribagh, Sahibganj, Latehar, West Singhbhum Chaibasa & Bokaro.	
17	Daily Orders on Internet Website.	Palamau, East Singhbhum Jamshedpur, Hazaribagh, Latehar, West Singhbhum Chaibasa & Bokaro.	
18	<p>Website for each District Court.</p> <ol style="list-style-type: none"> 1. Website for each district court. Template to be designed by NIC. 2. Updation and customization should be user friendly. 3. Court Forms, requirements and sample pleadings for litigants and lawyers on website. 4. Judges on leave information on District Court Website with details about Court handling his / her cases. 5. List of Police stations with concerned Courts to which those police stations are attached. 6. Information regarding pecuniary and territorial jurisdiction of courts. <p>Information on Section/ Act wise punishment and bailable / non-bailable</p>	Godda, Simdega, Dumka, Garhwa, Lohardaga, Chatra, Dhanbad, Deoghar, Palamau, East Singhbhum Jamshedpur, Jamtara, Seraikella-Kharsawan, Hazaribagh, Koderma, Sahibganj, Gumla, Pakur, Giridih, Latehar, West Singhbhum Chaibasa, Ranchi & Bokaro.	
19	Appointment of Court		Will be started

	Commissioners and filing of Reports by them. Accounting software (In periphery) to take care of expenses incurred and commissioning fee paid.		2 nd Phase of e-Courts Project.
20	-	-	-
21	Complete Court Fee Structure on the district court website.		Will be started 2 nd Phase of e-Courts Project.
22	-	-	-
23	Applying and supplying of Certified copies at JSC with status on the District Court Website.	Gumla, Latehar, West Singhbhum Chaibasa,	
24	-	-	-
25	Written Statement and Filing Date/ Status on the Internet		Will be started 2 nd Phase of e-Courts Project.
26	LAN based Enquiry KIOSKS at Court Complexes and web based KIOSKS at Other important places in District / Taluka.	Dhanbad, Jamtara & Bokaro.	
27	SMS & IVRS Enquiry Facility	Lohardaga, Dhanbad, Latehar, West Singhbhum Chaibasa & Bokaro.	
28	Digitally signed release/ bail orders/ bail orders / stay orders be sent to Jails / departments to ensure immediate compliance.		Will be started 2 nd Phase of e-Courts Project.

- **SMS services for District Courts of the State of Jharkhand.**

The SMS services are being started in the District Courts of Bokaro, West Singhbhum Chaibasa, Chatra, Dhanbad, Deoghar, Dumka, Garhwa, Giridih, Godda, Gumla, Hazaribagh, Latehar, Pakur, Ranchi, Lohardaga, Palamau, East Singhbhum Jamshedpur and Koderma.. In the district Courts of Sahibganj, Seraikella-Kharsawan, Simdega and Jamtara the said facility has not been started as yet due to non-availability of BSNL lease line connectivity.